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W.P(C)No. 410 OF 2001

ITEM No. 105

Court No. 6

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (C) No.410 of 2001

Kuldip Singh            Petitioner (s)

VERSUS

Union of India            Respondent(s)  
(With office report)

WITH

Writ Petition (C) No.521/2002  
(With appln. for permission and with office report)

Writ Petition (C) No.523/2002 & 524/2002

Writ Petition (C) No.37/2003 & 38/2003  
(With office report)

Date : 09/03/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s) Mr. P.H. Parekh, Adv.

Ms. Promila, Adv.

For Respondent (s) Attorney General for India (NP)

Mr. V.G. Pragasam, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Not to be listed before this Bench.

(S. Thapar)  
PS to Registrar

(V.P. Tyagi)  
Court Master